

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 02.4.2003

OA 377/2002

Jagan Lal Meena, Sr.TOA (P) O/o Principal General Manager, Telecom District, Jaipur (D.G.M. Maintenance).

... Applicant

Versus

1. Union of India through Secretary, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom Rajasthan Circle, Jaipur.
3. Principal General Manager, Telecom, Jaipur District, Jaipur.

... Respondents

CORAM:

HON'BLE MR.H.O.GUPTA, MEMBER (ADM)

HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDL)

For the Applicant

... Mr.P.N.Jatti

For the Respondents

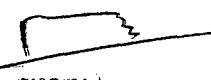
... Mr.T.P.Sharma

ORDER (ORAL)

Heard the learned counsel for the parties. The learned counsel for the applicant submits that the respondents are favourably considering the case of the applicant and, therefore, he wants to withdraw this OA at this stage. Prayer granted.

2. The OA stands disposed of ^{as} withdrawn.


(M.L.CHAUHAN)
MEMBER (J)


(H.O.GUPTA)
MEMBER (A)